

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

SIXTY-FOURTH REPORT

(Presented on 11-4-1989)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-fourth Report.

2. The Committee met on 10 April, 1989 for allocation of time under rule 294(1)(e) of the Rules of Procedure to the Resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Wednesday, 12 April, 1989.

3. The Committee recommend allocation of time to resolutions as follows:—

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| (1) Resolution by Shri Ram Bahadur Singh regarding regional imbalances. | 2 hours |
| (2) Resolution by Ch. Lachohji Ram regarding use of Hindi in the Supreme Court and High Courts. | 2 hours |
| (3) Resolution by Shri Somnath Rath regarding provision of drinking water. | 2 hours |

Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

10 April, 1989
20 Chaitra, 1911 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.